

Sl. No.	Name of State/UT	Amount Sanctioned 1992-93	Amount Sanctioned 1993-94
16.	Rajasthan	Rs. 0,80,000	Rs. 3,01,041
17.	Tamil Nadu	Rs. 0,12,500	Rs. 0,55,000
18.	Uttar Pradesh	Rs. 2,69,250	Rs. 3,90,000
19.	West Bengal	Rs. 2,26,500	Rs. 5,34,250
20.	Chandigarh	Rs. 0,25,000	Rs. 3,62,500

Railway Terminal at Kurla

228. DR. VASANT NIWRUTTI PAWAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the proposal to start a railway terminal at Kurla in Bombay has been accepted;

(b) the present stage of this proposed terminal; and

(c) the details of trains that will originate from this new terminal?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) Yes, Sir.

(b) Phase-I, Stage-I facilities comprising of provision of an island platform, one shunting neck, two dry pit lines, two washing lines and station building have been completed.

(c) Kurla terminal is already in operation and following trains are originating/terminating at Kurla terminal:

1.	1013/1014 Kurla (T)	—	Bangalore Express (daily)
2.	3417/3418 Kurla (T)	—	Bhagalpur Express (4 days a week)
3.	4247/4248 Kurla (T)	—	Varanasi Express (daily)
4.	5113/5114 Kurla (T)	—	Chhapra Express (tri-weekly)
5.	6635/6636 Kurla (T)	—	Mangalore/Cochin Netravati Expres (daily)
6.	8029/8030 Kurla (T)	—	Howrah Express (daily)

At present there is no proposal to start other trains from Kurla terminal.

[Translation]

Sadbhawna Train

229. SHRI TEJ NARAYAN SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have sent youths by Sadbhawana special train to spread solidarity and communal harmony in the country;

(b) if so, whether advertisements have been made in major newspapers for inviting applications of candidates for taking part in such publicity before the introduction of this special train;